

NotificationJammu, the 19<sup>th</sup> August, 2024

S.O 403 .- In exercise of the powers conferred under sub-section (1) of section 14 of the BHARATIYA NAGARIK SURAKSHA SANHITA, 2023, the Government hereby appoint below mentioned Naib Tehsildar to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Kishtwar.

S. No.	Name of official (Mr)	Place of posting
1.	Vijay Kumar Gupta	NT Dool, Tehsil Kishtwar with Addl charge of NT Cherji NT Karool, Tehsil Kishtwar
2.	Brij Kumar	NT Sounder, Tehsil Dachhan
3.	Baj Singh	NT Inshan , Tehsil Warwan
4.	Mohd Mukhtyar Zargar	NT Karool, Tehsil Kishtwar
5.	Mohd Ashraf	NT Mughalmaidan, Tehsil Mughalmaidan
6.	Rajinder Singh	NT Pathernaki, Tehsil Nagseni
7.	Parvez Ahmed	NT Trigam, Tehsil Kishtwar
8.	Ashraf Hussain	NT Saroor, Tehsil Drabshalla
9.	Javed Iqbal	NT Kishtwar, Tehsil Kishtwar
10.	Subash Kumar	NT Pakalan, Tehsil Kishtwar
11.	Tariq Hussain Shah	NT Chatroo, Tehsil Chatroo
12.	Naseer Ahmed Banday	NT Palmar , Tehsil Kishtwar
13.	Shakil Ahmad	PA to DC Kishtwar (NT)
14.	Sushil Kumar	NT Balgran , Tehsil Drabshalla

By Order of the Government of Jammu and Kashmir.

Sd/-  
(Achal Sethi)  
Secretary to Government

No. LAW- Powr/19/2022-10

Dated :- 19 -08- 2024

Copy to the:- .

1. Joint Secretary (J&K), Ministry Of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Secretary to Government Revenue Department
4. District Magistrate, Kishtwar. This is with reference to letter No. DCK/PS/24/F.No 02/1154 Dated 17-08-2024.

*[Handwritten signature]*  
19.8.2024

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- LAW-Powr/19/2022-10-Law, Justice and Parliamentary Affairs
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
  6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
  7. Incharge Website section

  
Senior Law Officer

Department of Law, Justice and P.A

19.8.2024



